

[18 December, 2001] RAJYA SABHA

**Construction of stadium at Nandla**

†2884. SHRI ANIL SHARMA: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether Government would consider to sanction funds under the new sports policy for construction of a stadium in Nandla village of Shimla District to encourage sports; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS (SHRI P. RADHAKRISHNAN): (a) and (b) So far no proposal from the Government of Himachal Pradesh for construction of Stadium in Nandla Village of Shimla District has been received.

**Probe into Drug Abuse in Sports**

2885. SHRI RAMA MUNI REDDY SIRIGIREDDY:  
SHRI K. RAMA MOHANA RAO:  
PROF. M. SANKARALINGAM:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to refer to answer to Unstarred Questions 2262 and 2263, given in the Rajya Sabha on the 10th August, 2001 and state:

(a) what are the terms of reference of the Medical Commission appointed by IOA to look into dope scandal;

(b) whether the Commission has submitted its report; and

(c) if so, the findings thereof and if not, by when it is likely to submit its report?

---

†Original notice of the Question was received in Hindi.